(B) A copy (in English and Hindi) of the Ministry of Mines Notification No. G.S.R. 595 (E), dated the 23rd August, 2019, publishing the Offshore Areas Mineral Concession (Amendment) Rules, 2019, under sub-section (3) of the Section 35 of the Offshore Areas Mineral (Development and Regulation) Act, 2002.

[Placed in Library. See No. L.T. 820/17/19]

(C) A copy (in English and Hindi) of the Ministry of Mines Notification No. G.S.R. 675 (E), dated the 20th September, 2019, notifying the Conversion factor to be 6.40%, for calculation of Average Sale Price of Metallurgical grade Bauxite, issued under sub-rule (1) of Rule 45 of the Minerals (Other than Atomic and Hydro Carbons Energy Minerals) Concession Rules, 2016.

[Placed in Library. See No. L.T. 819/17/19]

- II. A copy each (in English and Hindi) of the following papers, under subsection (1) (b) of Section 394 of the Companies Act, 2013:—
 - (a) Annual Report and Accounts of the Coal India Limited (CIL), Kolkata, [Volume-I and Volume-II (Part 1, 2 and 3)], along with its subsidiary companies, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Company.

[Placed in Library. See No. L.T. 818/17/19]

Report and Accounts (2018-19) of the Chandigarh Waqf Board, Chandigarh and Lakshadweep Waqf Board, Lakshadweep and related papers

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS; AND THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI KIREN RIJIJU): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Report and Accounts of the Chandigarh Waqf Board, Chandigarh, for the year 2018-19, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Board.

[Placed in Library. See No. L.T. 845/17/19]

- (ii) (a) Annual Report and Accounts of the Lakshadweep State Waqf Board, Lakshadweep, for the year 2018-19, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Board.

L Notifications of the Ministry of Shipping

II. Administrative Report and Accounts (2018-19) of various port trusts and the CDBL, Kolkata and related papers

III. Report and Accounts of the CSL, Kochi and related papers

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING; AND THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH MANDAVIYA): Sir, I lay on the Table—

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Shipping, under sub-section (4) of Section 124 of the Major Port Trust Act, 1963:—
 - G.S.R. 628 (E), dated the 3rd September, 2019, publishing the Tuticorin Port Trust Employees (Recruitment, Seniority and Promotion) Amendment Regulations, 2019.
 - G.S.R. 629 (E), dated the 3rd September, 2019, publishing the Kolkata Port Trust Employees (Recruitment, Seniority and Promotion) Amendment Regulations, 2019.
 - (iii) G.S.R. 630 (E), dated the 3rd September, 2019, publishing the Cochin Port Trust Employees (Recruitment, Seniority and Promotion) Amendment Regulations, 2019.
 - (iv) G.S.R. 631 (E), dated the 3rd September, 2019, publishing the Mormugao Port Trust Employees (Recruitment, Seniority and Promotion) Amendment Regulations, 2019.
 - (v) G.S.R. 700 (E), dated the 30th September, 2019, publishing the New Mangalore Port Trust Employees (Recruitment, Seniority and Promotion) Amendment Regulations, 2019.
 - (vi) G.S.R. 759 (E), dated the 4th October, 2019, publishing the Paradip Port